

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/114/2019 & M.A. NO.
60/1308/2019 in
ORIGINAL APPLICATION NO. 060/718/2019**

Chandigarh, this the 25th day of September, 2019

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

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Shaneel Rana son of Shri Bhajle Ram Rana age 56 years, presently working as Sr. Accounts Officer in the O/o Joint Controller of Defence Accounts (Border Roads) Chandigarh 160047, under the Administrative Control of Principal Congtroller of Defence Accounts (Border Roads) Delhi Cantt. (Group-A).

(By Advocate: Shri D.R. Sharma).Petitioner

VERSUS

1. Sanjiv Mittal, Controller General of Defence Accounts, Ulan Batar Road, Palam, Delhi CAntt 110010.
2. J. Lhungdim, Principal Controller of Defence Accounts (Border Roads), Ring Road, Nariana, Delhi Cantt 110010.
3. Ms. Sarwan Kaur, Additional Controller of Defence Accounts (Border Roads), Sector 48-C, Chandigarh 160047.

....RESPONDENTS

(By Advocate: Shri Sanjay Goyal)

ORDER (oral)**SANJEEV KAUSHIK, MEMBER (J)**

Mr. Sanjay Goyal, learned Sr. CGSC, appearing on behalf of respondents seeks and is allowed permission to file compliance affidavit in the Court itself, which is taken on record subject to all just exceptions. A copy therefore, has been supplied to learned counsel for petitioner.

2. Mr. Goyal, learned counsel for respondents submits that in terms of interim order of this Court dated 16.7.2019 (Annexure CP-1) passed in the O.A., the petitioner has been allowed to continue at the present place of posting, therefore, this C.P. has been rendered infructuous and may be disposed of as such.

3. In view of above, this C.P. is closed. Notice issued is discharged.

(A.K. BISHNOI)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 25 .09.2019
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